

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

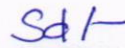
NOTIFICATION NO. 57

Dated Guwahati, the 1st August, 2022

The Hon'ble Gauhati High Court is pleased to direct that henceforth, all suits of commercial nature registered within the jurisdiction of the Gauhati High Court shall be registered under the nomenclature of "Commercial Suits".

Further, any suit falling under the category of commercial suits which are already pending under different nomenclatures in the subordinate Courts shall be re-numbered as "Commercial Suits".

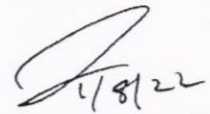
By Order,


REGISTRAR GENERAL

Memo No. HC. III -18/2015/ 3619 /G, Dated Guwahati, the 1st August, 2022
Copy to:-

1. The L.R. -cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Assam.
2. The Registrar (Vigilance/ Judicial/ Administration/ Establishment), Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Committee, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judges, Assam, with a request to circulate the same to all the Courts under their jurisdiction.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun. They are requested to circulate the same to all the Courts under their jurisdiction.
7. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
8. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
9. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
10. The President/ Secretary, All Assam Lawyer's Association, Guwahati.

11. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
13. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
15. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati
16. The Court Manager, Gauhati High Court, Guwahati.
17. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.



REGISTRAR GENERAL

01/08/22